



2025:DHC:7570-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ W.P.(C) 13111/2025, CM APPL. 53671/2025, CM APPL.
53672/2025 & CM APPL. 53673/2025

PANKAJ KUMAR SINGH AND ANRPetitioners

Through: Mr. P Sureshan, Adv.

versus

UNION OF INDIA AND ORS.Respondents

Through:

CORAM:
HON'BLE MR. JUSTICE C. HARI SHANKAR
HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER (ORAL)
28.08.2025

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1. Mr. P Sureshan, learned Counsel for the petitioners submits that as the respondents have transferred Petitioner 2 to the Teesta Low Dam Project-IV, Kolkata, the grievances in this writ petition stand assuaged.

2. Accordingly, the writ petition is disposed of as having become infructuous.

C. HARI SHANKAR, J

OM PRAKASH SHUKLA, J

AUGUST 28, 2025/rjd